

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.179/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th July, 2017, 10.30 A.M

Name of the Company		IOT Infrastructure & Energy Services Ltd -Vs- IOT Utkal Energy Services Ltd & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Sr. Adv. Ratiranko Banerjee
- 2) Adv. Kuldeep Mallick
- 3) Adv. Aiman Abdullah
- 4) Adv. Sandeepan Mondal
- 5) Adv. Debapriyo Chandra.

Advocates

For the Respondents -

[Signature]

25/7/2017.

- 1) Anirban Ray Advocate.
- 2) Saptak Sanyal "
- 3) Anuprath Bhattacharya "
- 4) A.L. Chatterjee "

Respondents - 2

[Signature]
25.7.2017

P.T.O.

ORDER

Ld. Counsels for the respondents are present.

Both the parties are directed to file written submissions within 15 days with a copy in advance to the opposite parties.

List the matter on 21/08/2017 for remaining arguments of the petitioner.

Sd.
(Vijai Pratap Singh)
Member (J)